

evolved its own criteria which are detailed above.

**Consideration of Representations from  
Unrecognised Unions Association.**

\*502. SHRI CHANDRIKA PRASAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway employees in the most of the categories have formed their own categorial Unions/Associations supported by majority of the employees ;

(b) whether these categorial Unions/Associations have formed into a new Confederation recently;

(c) whether there is any proposal to recognise the new Confederation on their claim of membership ;

(d) whether there were instructions from Government to consider the representations coming from unrecognised unions also; and

(e) whether these instructions are now changed and only representations from recognised Unions are being considered and if so, the reasons for such change ?

THE MINISTER OF RAILWAYS (SHRI HANUMATHAIYA) : (a) As far as Government are aware, there are about 60 category-wise Unions/Associations on the Railways. Government have no precise information about their membership. The majority of Railwaymen are, however, members of the recognised Unions affiliated to the National Federation of Indian Railwaymen and the All India Railwaymen's Federation.

(b) It is understood that 15 such category-wise Unions/Associations have formed into a Confederation.

(c) No, Sir.

(d) Instructions were issued to the Railways to the effect that genuine, grievances of staff coming from any source, including unrecognised unions, should receive the attention of the appropriate authorities, but that no correspondence should be entered into with unrecognised bodies.

(e) These instructions are still in force.

**Utilization of Maximum Licensed  
Capacity of Moped Manufacturing  
Unit, Tirupati (A.P)**

\*504 SHRI P. NARASIMHA REDDY : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the production at the Mopeds manufacturing Unit in Private Sector located at Tirupati (A.P.) has attained maximum licensed capacity; and

(b) whether any expansion of capacity has been licensed for that Unit ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) The rate of production during the last few months has been about 700 mopeds which corresponds to an annual capacity of more than 8,000 as against their original licensed capacity of 7,500 per year.

(b) An industrial licence has been granted to the party on 18.2.71 for expansion of their capacity to 15,000 mopeds per annum on double shift working.